

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/5963 _/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the 16th November, 2021.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/219/21, dtd. 12.11.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 15.11.2021**, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2004/5964 / dated 16.11.2021

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)